

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

369(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

**NAME OF THE COMPANY: M/s. Meidensha Corporation Vs. M/s. Prime Meiden Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
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| For the Petitioner: | Mr. P.V. Kapur, Sr. Advocate with Mr. Inder Raj Gill, Ms. Anuradha Sharma, Mr. Avichal Prasad & Mr. Anuraag Dayal, Advocates Mr. Rohit Kochar, Advocate for Directors of the Respondent company supporting the Petitioners. Mr. Lalit Bhasin, Advocate, Director in person. |  |  |  |
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| For the Respondent: | Mr. Ramanjit Singh & Mr. Rohin Dubey, Advocates |  |  |  |
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**ORDER**

Mr. P.V. Kapur, Ld. Sr. Counsel for the Petitioner has addressed his arguments in the respondent's application under Section 45 of the Arbitration Act. Resistance to the prayer has also been addressed by Mr. Rohit Kochar, Ld. Counsel appearing on behalf of the other Directors supporting the Petitioner. Request for further adjournment is prayed for by the Respondents to address the arguments in rebuttal.

List this CA u/s 45 of the Arbitration Act for conclusion of the arguments on 26<sup>th</sup> February, 2018 at 2:00 p.m.



The date of 15<sup>th</sup> February, 2018 already fixed is hereby recalled.

Mr. Lalit Bhasin, Director prays for extension of order dated 22<sup>nd</sup> December 2017, whereby the time for holding the AGM and filing the statutory returns had been granted till 15<sup>th</sup> February 2018, for want of Audit of the financial statements.

In view of the existing Management Dispute, the said order is extended till further orders. The same may be communicated to the ROC.

To come up on 26<sup>th</sup> February, 2018.

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**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**